

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CA (CAA) – 154(ND)/2017

PRESENT: SMT. INA MALHOTRA,  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: M/s NCJ Share & Brokers Ltd.

SECTION OF THE COMPANIES ACT: 230-232

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------	--------------------	-----------------------	------------------

Present:	Mr. Manish Gupta, CS for the Petitioner
----------	---

**ORDER**

Arguments heard. Pronouncement of the order today at 4 PM.

-5-d-1  
(Ina Malhotra)  
Member (J)